GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.421 TO BE ANSWERED ON THE 4TH FEBRUARY. 2020

SOCIETY FOR WELFARE SCHEMES

421. SHRI MOHAMMED FAIZAL P.P.:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has formed any society to run all the Centrally sponsored farmer welfare schemes:
- (b) if so, the details thereof;
- (c) whether the Government has found different methods to improve monitoring and targeting on farmers schemes; and
- (d) if so, details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a) & (b): A National Farmer's Welfare Programme Implementation Society has been registered on 23.12.2019 to operate certain Central Sector Schemes related to farmers' welfare.
- (c) & (d): The Department regularly monitors the progress of schemes through meetings with concerned officers of the State Governments/UTs, visits of nodal officers of the Department to the States/UTs, video conferencing, Rabi and Kharif Conferences, etc. Besides the beneficiary details of different schemes of the Department are uploaded in the Direct Benefit Transfer (DBT) portal for monitoring and tracking of beneficiaries, etc. Further, financial assistance extended to the beneficiary is directly credited into their bank accounts through the DBT mode.
